NATIONAL COMPANY LAW TRIBUNAL MUMBAI BENCH, MUMBAI

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CORAM:	Present:	SHRI B.S.V. PRAKASH KUMAR MEMBER (J)			
		SHRI V. NALLASENAPATHY MEMBER (T)			
ATTENDENCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 20.04.2017					
NAME OF THE PARTIES: M/s.	Kotak Mahina U/s	Ara Bank Ud. July Tradia Put. Ud.			
SECTION OF THE COMPAN Companies Act 1956/2013/I	120 Me1	0. 1.1.D			
S. No. NAME	DESIGNATION	ON SIGNATURE			

Order TCP 570/I&BP/NCLT/MB/MAH/2017

None present. List this matter on 1.8.2017

Sd/-

V. NALLASENAPATHY

Member (Technical)

Sd/-

B.S.V. PRAKASH KUMAR

Member (Judicial)